

**PARLIAMENT OF INDIA  
RAJYA SABHA**

**ERRATA**  
**to the list of Questions for ORAL ANSWERS for**  
*Thursday, July 22, 2021/ Ashadha 30, 1943 (Saka)*

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Q. No.	Correction
31.	In the introductory part, <b>for</b> ‘Minister of Education’ <b>read</b> ‘Minister of Women and Child Development’.
•	In the Index, Question No. 31 be <b>deleted</b> against the Ministry of Education and be <b>read</b> against the Ministry of Women and Child Development.

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New Delhi,  
July 19, 2021.

Copy to:-

1. Ministry of Education.
2. Ministry of Women and Child Development.
3. Translation Section, Rajya Sabha Sectt.
4. E.O.D., Rajya Sabha Sectt.
5. Table Office (2 spare copies).
6. Question Branch (25 spare copies).

Rajya Sabha

**List of Questions for ORAL ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Thursday, July 22, 2021/ Ashadha 30, 1943 (Saka)

**(Ministries : Prime Minister; Atomic Energy; Communications; Development of North Eastern Region; Education; Electronics and Information Technology; External Affairs; Law and Justice; Personnel, Public Grievances and Pensions; Planning; Space; Statistics and Programme Implementation; Textiles; Tribal Affairs; Women and Child Development)**

Total number of questions -- 15

**Compensation for children orphaned due to COVID-19 pandemic**

**31 Shri K.R. Suresh Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has announced ₹ 10 lakhs compensation in the form of Fixed Deposit in respect of children who have lost both parents, a surviving parent, legal guardian or adoptive parents due to COVID-19 pandemic;
- (b) if so, the details of the children who got benefit under this scheme, district-wise in the States of Telangana and Andhra Pradesh; and
- (c) the details of children who got admission in Kendriya Vidyalayas (KVs) under this scheme, district-wise in the States of Telangana and Andhra Pradesh?

**Vacancies of Judges in High Courts**

**32 Shri John Brittas:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of sanctioned strength and the actual number of Judges in various High Courts, State-wise;
- (b) the number of High Court Judges recommended by the Supreme Court collegium for appointment during the last one year, State-wise;
- (c) out of such recommendations, the number of Judges finally been appointed and a State-wise break up thereof; and
- (d) the time line by which all the remaining recommendations made is expected to be implemented?

**Proposal for National Tribal Museum**

**33 Shri Bhaskar Rao Nekkanti:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether there exists any proposal/plan with the Central Government for setting up a National Tribal Museum;

- (b) if so, the details thereof including the proposal/plan, location, the institutional and functional structure of such Museum; and  
 (c) if not, the reasons therefor?

### **Kendriya Vidyalayas in Rajasthan**

#### **34 # Shri Neeraj Dangi:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of Kendriya Vidyalayas which have been announced to be set up in the country, especially in Rajasthan during the last three years, and district-wise details of the Kendriya Vidyalayas announced and currently functioning in Rajasthan;  
 (b) by when the construction work of the buildings of such schools are likely to start, alongwith the timeline for completion thereof; and  
 (c) whether there is any hindrance in the construction of such buildings, if so, the details thereof?

### **Foreign aid consignments**

#### **35 Shri Akhilesh Prasad Singh:**

Will the Minister of **External Affairs** be pleased to state:

- (a) the details of every foreign aid consignment received as COVID-19 relief from April 2021 till date, including the date of receipt, the quantum and nature of each consignment, and the respective donor country;  
 (b) the details of allocation of foreign aid so received, from February 2021 till date, including the dates and destinations of such allocations especially in Bihar;  
 (c) the process/formula followed to determine the allocation of these received resources, including the resource type and quantities to be distributed; and  
 (d) whether any foreign aid consignments are pending allocation, and if so, the details including reasons for the delay in allocation?

### **Yuva Pradhan Mantri Yojana for young writers**

#### **36 # Dr. Anil Jain:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that the Yuva Pradhan Mantri Yojana has been introduced to train young and emerging writers (less than 30 years of age) in order to promote Indian heritage, culture and education system;  
 (b) if so, the details thereof along with the salient features of the scheme; and  
 (c) whether there is any action plan to translate the literature of one language into other Indian languages to ensure the exchange of Indian culture and literature in order to promote 'Ek Bharat Shrestha Bharat' under Yuva Pradhan Mantri Yojana?

### **Free vaccination in the tribal areas**

#### **37 Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the status of Government's COVID-19 vaccination drive in tribal-dominated regions and in remote tribal village;  
 (b) the measures taken to combat the third wave in tribal regions;  
 (c) the welfare measures taken/to be taken by the Ministry for the COVID orphans of the tribal community; and

(d) the steps taken to provide free and door to door vaccination to the tribal people of the whole country?

### **Poshan tracker app for Anganwadi Workers**

**38 Shri Elamaram Kareem:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of Anganwadi Workers and Helpers at present in each State;
- (b) the manner in which introduction of poshan tracker is going to benefit Anganwadi Workers and Helpers in delivering their duty;
- (c) while introducing poshan tracker, whether Government had done any study to ensure all Anganwadi Workers are having mobile phones;
- (d) the reasons Government did not provide or compensate the expenses for buying mobile phones and the charge for data that the Anganwadi Workers bear for using poshan tracker; and
- (e) whether Government has ordered salary cut for Anganwadi Workers and Helpers for not using poshan tracker?

### **Internet and Wi-Fi facilities in villages**

**39 Shri Harnath Singh Yadav:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government has provided internet and Wi-Fi facilities in villages of the country for the benefit of farmers with a view to enhance their knowledge in agriculture sector and if so, the details thereof; and
- (b) the action being taken by Government to enhance internet facility in the rural and remote areas of the country?

### **Status of upgradation of Post Offices**

**40 Shri Sanjay Seth:**

Will the Minister of **Communications** be pleased to state:

- (a) the present status of modernization/upgradation of the Post Offices particularly in rural and backward areas, State/UT-wise;
- (b) the total investment made in the modernization project during each of the last three years and the current year in States;
- (c) the total number of Post Offices modernised and converted into Multi-Service Centres in the country under the 'Public Internet Access Programme-National Rural Internet Mission', State/ UT-wise along with citizen centric services delivered by them; and
- (d) the total number of Post Offices yet to be modernised and converted into Multi-Service Centres in the country, State/ UT-wise?

### **Common currency in SAARC countries**

**41 Shri Anil Desai:**

Will the Minister of **External Affairs** be pleased to state:

- (a) whether in lines of Euro currency in European countries, a proposal for common currency in SAARC countries had been introduced by India;
- (b) if so, by whom it was proposed and whether any discussions have ever taken place on the proposal;
- (c) the outcome of the deliberations and the stand of member countries; and

(d) whether Indian Rupee can be considered for the same?

### **All India online portal for monitoring of court cases**

**42 # Shri Mahesh Poddar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has received any suggestion from various courts to set up an all India online portal for the monitoring of ongoing court cases in the country;
- (b) if so, whether Government is considering to set up this kind of portal;
- (c) whether Government has prepared any action plan for setting up such portal and initiate the necessary process for it; and
- (d) whether this portal will be competent to provide information to common people or only parties related to court cases and the people related to judicial process will be able to access the portal?

### **Beneficiaries enrolled under PMMVY**

**43 Dr. Amar Patnaik:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the total number of beneficiaries enrolled under Pradhan Mantri Matru Vandana Yojana (PMMVY) for the year 2019-20, 2020-21;
- (b) the number of beneficiaries who have received all three instalments under PMMVY out of the total number of beneficiaries enrolled for the period between 2019-20 and 2020-21;
- (c) the number of beneficiaries who received two instalments under PMMVY for the years 2019-20 and 2020-21; and
- (d) the number of beneficiaries who have received only one instalment under PMMVY for the period between 2019-20 and 2020-21?

### **Infrastructural and technological capabilities required for 4G technology**

**44 Dr. Fauzia Khan:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the infrastructural and technological capabilities required for 4G technology exist in the rural and remote areas of the country;
- (b) if not, the steps taken by Government to ensure the same;
- (c) the total population that is going to be covered under the 4G spectrum; and
- (d) if so, the details thereof, State-wise?

### **Socio-economic programmes and projects for North Eastern Region**

**45 Shri Ripun Bora:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) whether Government has completed the mid-term evaluation report on present status of different projects of North-East specifically on education and other sixteen thematic groups including the export situation;
- (b) whether the Ministry has been urging concerned Central Ministries/Departments to formulate relevant socio-economic programmes and projects in the region to enable it to come out from the socio-economic crisis of COVID-19; and
- (c) if so, the details of plan and the proposal of Government to combat the situation arising from the pandemic?

New Delhi  
The 15th July, 2021  
24 Ashadha 1943 (Saka)

Desh Deepak Verma,  
Secretary-General.

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